

From,

**Rajesh Kumar Vaish**  
Registrar (Administration)  
High Court of Jharkhand, Ranchi

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Letter No.JHC/CPC/255/2017  
Dated: 03.08.2017

To

1. The Principal District and Sessions Judge  
Garhwa, Gumla, Bokaro, Dhanbad, Jamshedpur, Chatra, Hazaribagh  
& Judicial Commissioner Ranchi
2. Sri Rajeev Kumar Sinha, O.S.D(Judicial) to H.E the Governor, Ranchi
3. Sri Amitesh Lal, Joint Registrar(Judicial), High Court of Jharkhand
4. Sri Sanjeev Kumar Das, Joint Registrar(Estab.) cum CPC I/C, High Court of  
Jharkhand
5. Sri Sanjay Kumar No.2,Secretary to Lokayukta, Jharkhand, Ranchi
6. Sri Debasis Mohapatra,Civil Judge Senior Division-I-cum A.C.J.M-cum-Secretary  
DLSA, Bokaro
7. Sri Purushottam Kumar Goswami, Assistant Registrar(Judicial),High Court of  
Jharkhand
8. Sri Kamal Ranjan, J.M-cum-Addl Civil Judge(Junior Division)-cum-Judge-Incharge,  
Jamshedpur

**Sub: Nomination for attending two days Refresher Training Programme for the Master Trainers Judicial Officers to be held at Judicial Academy Jharkhand on 5<sup>th</sup> and 6<sup>th</sup> August 2017**

Sir,

With reference to the subject mentioned above, the court has been pleased to approve the Refresher Training Programme to be conducted by Two Judicial Officers Master Trainers, for the Twelve Judicial Officers Master Trainers on Ubuntu Operating System, Libre Office Suite, Case Information Software (Ver. 2.0) and NJDG. The aforesaid training programme is scheduled to be held on **5<sup>th</sup> and 6<sup>th</sup> August 2017 at Judicial Academy Jharkhand, Ranchi from 10 A.M to 5 P.M.** The details of the trainers and the participants are mentioned in the table below:

Name of Participant (Mr./Ms)	Designation	Name of Ubuntu Master Trainer	Date and Time of Training
1. Rajeev Kumar Sinha	O.S.D(Judicial) to H.E the Governor, Ranchi	<b>Purushottam Kumar Goswami</b>	05.08.2017
2. Amitesh Lal	Joint Registrar(Judicial),High Court of Jharkhand (UOT)	[Assistant Registrar(Judicial),High Court of Jharkhand]	AND
3. Biresh Kumar	District and Additional Sessions Judge,Garhwa		06.08.2017
4. Sanjeev Kumar Das	Joint Registrar(Estab.) cum CPC I/C, Jharkhand High Court	AND	From
5. Manish	Chief Judicial Magistrate, Gumla	<b>Kamal Ranjan</b> [ J.M.-cum Addl. Civil Judge(Junior Division)-cum-Judge Incharge, Jamshedpur]	10AM to 5 PM
6. Shwaymbhu	Chief Judicial Magistrate, Ranchi		
7. Debasis Mohapatra	Civil Judge(Sr.Division)-cum A.C.J.M -cum Secretary,DLSA, Bokaro		
8. Laxmikant	Judicial Magistrate-cum-Judge In charge Ranchi		
9.Rajshree Aparna Kujur	Judicial Magistrate-cum-Addl Civil Judge(Jr Dn)-cum-P.M(J.J.Board)Bokaro		
10.Vimal Johnson Kerketta	Judicial Magistrate-cum-Additional Railway Magistrate, Dhanbad		
11. Sanjay Kumar No. 2	Secretary to Lokayukta Jharkhand,Ranchi		
12. Amit Shekhar	District & Additional Sessions Judge, Chatra (UOT to Hazaribagh)		

Kindly inform the nominated Judicial Officers of your goodself Judgeship to make themselves available for the said training as per schedule and venue mentioned above.

  
 03.08.17  
**Rajesh Kumar Vaish**  
**Registrar(Administration)**